

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

OA.407/96

dt.12-9-97

Between

K. Bhaskar

: Applicant

and

The Sub Divnl. Officer  
Telecommunications, Adilabad

2. The Telecom Dist. Engineer  
Adilabad

3. Chief Genl. Manager  
Telecom, AP Circle,  
Hyderabad

: Respondents

Counsel for the applicant

: K. Venkateswara Rao  
Advocate

Counsel for the respondents

: N.R. Devaraj  
Sr. CGSC

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

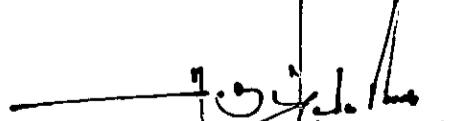
ORDER

Oral order (per Hon. Mr. H. Rajendra Prasad, Member(Admn)

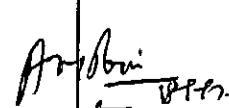
Heard Sri K. Venkateswara Rao for the applicant, and  
Sri N.R. Devaraj for the respondents.

1. In this case it is submitted by Mr. Devaraj on behalf  
of the respondents that the applicant has been engaged on  
casual basis whenever work was available and the same  
arrangement will continue in future as well. On this note  
of assurance the case is closed by making the interim  
direction dt.4-4-96 absolute.

2. Thus the OA is disposed of.

  
(H. Rajendra Prasad)  
Member (Admn.)

Dated : September 12, 97  
Dictated in Open Court

  
Deputy Registrar (D.C.)

sk

O.A.407/96.

To

1. The Sub Divisional Officer,  
Telecommunications,  
Adilabad.
2. The Telecom Dist.Engineer,  
Adilabad.
3. The Chief General Manager, Telecom, A.P.Circle,  
Hyderabad.
4. One copy to Mr. K.Venkateswar Rao, Advocate, CAT.Hyd.
5. One copy to Mr. N.R.Devraj, Sr.CGSC,CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pym.

off  
23/9/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.  
VICE-CHAIRMAN

And

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

DATED:- 12-9-97

ORDER/JUDGEMENT.

M.A./RA./C-A.No..

in

O.A.No. 407/96

T.A.No. (W.P. )

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No.order as to costs.

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
DESPATCH  
22 SEP 1997  
हैदराबाद आयोडी  
HYDERABAD BENCH